

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION No. 45

Dated Guwahati, the 18th June, 2024

Hon'ble Mrs. Justice Susmita Phukan Khaund, Additional Judge of the Gauhati High Court has assumed charge of the office of the Judge of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) on 18th June, 2024, at 10:00 A.M as per Government of India's Notification No. K.13018/01/2024-US.II, dated 11th June, 2024, issued by the Joint Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, 26, Man Singh Road, New Delhi.

By Order,

Sd/- Sunil Kumar Poddar
REGISTRAR GENERAL

Memo No.HC.III-09/2024/2607-2633/G, dated Guwahati, the 18th June, 2024.

Copy to:-

- 1) The Secretary to the Government of India, Ministry of Law & Justice, Department of Justice, (Appointments Division), Jaisalmer House, New Delhi-110011.
- 2) The Joint Secretary to the Government of India, Ministry of Law & Justice, Department of Justice (Appointments Division), Jaisalmer House, New Delhi with reference to his Notification No. **K.13018/01/2024-US.II** dated 11.06.2024.
- 3) The Secretary General, Supreme Court of India, New Delhi.
- 4) The Chief Secretary to the Govt. of Assam, Dispur, Guwahati.
- 5) The Chief Secretary to the Govt. of Nagaland, Kohima.
- 6) The Chief Secretary to the Govt. of Mizoram, Aizawl.
- 7) The Chief Secretary to the Govt. of Arunachal Pradesh, Itanagar.
- 8) The Special Officer to the Governor of Assam, Raj-Bhavan, Guwahati.
- 9) The Special Secretary to the Governor of Nagaland, Kohima.
- 10) The Secretary to the Governor of Mizoram, Aizawl.
- 11) The Secretary to the Governor of Arunachal Pradesh, Itanagar.
- 12) The Secretary to the Chief Minister, Assam, Dispur, Guwahati.
- 13) The Secretary to the Chief Minister, Nagaland, Kohima.